

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

(IB)-611(ND)2018

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
31.05.2018**

NAME OF THE COMPANY: M/s. Green Channel Foundation

SECTION OF THE COMPANIES ACT: 59

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Parth M. Advocate for the Petitioner

ORDER

Service be effected on the IBBI as well as on the ROC returnable on 18th
of July, 2018. Dasti.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**